

Government of Jammu and Kashmir
Home Department

Civil Secretariat, Jammu/Srinagar

Notification
Srinagar, the 25th June 2026

S.O. 102 . In exercise of the powers conferred under section 18 (8) of Bharatiya Nagrik Suraksha Sanhita 2023, the Government of Jammu and Kashmir hereby appoint Sh. S. Bhupinder Singh (Retd. Joint Director of Prosecution) as Special Public Prosecutor to assist the Standing Counsel before the Hon'ble High Court of Punjab and Haryana in connection with the sub-judice bail application(s) filed by accused Shubham Sangra in case CRR No.2596/2023 titled 'Subham Sangra Vs State of J&K' arising out of FIR No.10/2018 of P/S Hiranagar.

The appointment of aforesaid Special Public Prosecutor will be subject to terms and conditions to be settled by the Home Department in consultation with IGP, Crime, with the approval of Competent Authority.

By order of the Government of Jammu and Kashmir.

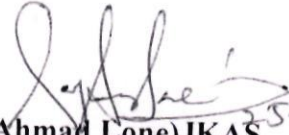
Sd/-
(Chandraker Bharti) IAS
Principal Secretary to the Government

No.HOME-OWP/57/2022(CC159607)

Dated 25.06.2026

Copy to the :

1. Director General of Police J&K.
2. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
3. Director General of Prosecution, J&K.
4. Additional Director General of Police, CID, J&K.
5. Commissioner/Secretary to the Government, General Administration Department.
6. Commissioner/Secretary, Department of Law Justice and Parliamentary Affairs.
7. Inspector General of Police, Crime, J&K.
8. Director, Archives, Archaeology & Museums, J&K.
9. Concerned Advocate.
10. Private Secretary to the Chief Secretary, J&K.
11. Private Secretary to the Principal Secretary to the Government, Home Department.


(Rouf Ahmad Lone).JKAS
Under Secretary to the Government